

in Orissa are also facing the scarcity of drinking water ;

(b) if so, the number of such villages in Ganjam district of Orissa proposed to be provided drinking water facilities ;

(c) the Central assistance proposed to be sanctioned for making drinking water provision in those villages ; and

(d) the details thereof ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):**

(a) Yes, Sir.

(b) According to the information made available by the State Government to the Central team which visited the State recently to assess drought conditions in the State, about 10262 un-identified villages will require drinking water facility. This is in addition to the 23616 problem villages identified at the beginning of the Sixth Five Year Plan and out of which 21676 have already been covered till 31.12.1984.

The number of such villages in Ganjam district of Orissa is not available with the Ministry.

(c) and (d). An amount of Rs. 100 lakhs for 1984-85 and Rs. 121 lakhs for 1985-86 (unto 30th June, 1985) has been approved by the High Level committee on Relief for digging tubewells in rural areas of Orissa.

**Recruitment/Promotion in Regional Offices of Central Warehousing Corporation**

2017. SHRI M. MAHALINGAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Head Office of Central Warehousing Corporation is empowered to directly recruit, promote and confirm, certain categories of employees and if so, details thereof ;

(b) whether Regional Offices of Central Warehousing Corporation are also empowered to directly recruit, promote and confirm certain category of employees and if so, the details thereof ; and

(c) the criteria for promoting the employees from one cadre to another cadre as per the recruitment rules and the details thereof ?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :** (a) and (b). Except for the post of Managing Director who is appointed by the Government, the appointments to all group 'A', group 'B' and certain categories of group 'C' and group 'D' posts, depending on their pay scales, are made by the Board of Directors, the Managing Director and the Personnel Manager at the Headquarters. The appointments to the remaining group 'C' and group 'D' posts are made by the Regional Managers. Instead of confirming the employees, the Corporation has a system of declaring them regular on successful completion of the probation period. The authority for declaring them regular is vested in the appointing authority.

(c) In making promotions, the Corporation follows the criteria of 'seniority-cum-merit' or 'seniority subject to rejection of unfit' depending on whether the post is a selection or non-selection post.

**Government Employees Owning Houses in Delhi**

2018. SHRI RAM BHAGAT PASWAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Central Government employees who own houses in Delhi either in their own name or in the name of a family member ;

(b) the number of those who have built or purchased the houses with the help of Government loans or house building advances ;